

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4952**  
TO BE ANSWERED ON 01.04.2022

**EXPANSION OF NCW**

4952. SHRI MANICKAM TAGORE B  
SHRI RAMDAS C. TADAS

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of funds allocated to National Commission for Women (NCW) and State Commission for Women (SCW) during each of the last three years, State-wise including Maharashtra;
- (b) whether the said allocation is adequate and if so, the details thereof;
- (c) if not, whether any further demand for allocation of fund has been made by the Commission and if so, the details thereof;
- (d) whether the Government is considering to expand and broaden the ambit of NCW and if so, the details thereof; and
- (e) whether the State Commissions for Women were also asked to expand their ambit, if so, the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) The details of funds allocated to National Commission for Women (NCW) during the last three years and expenditure incurred thereon by the Commission are as under:

**(Figures in Crore)**

Year	Budget Estimate (BE)	Revised Estimate (RE)	Expenditure incurred
2018-19	24.00	24.00	22.78
2019-20	25.00	25.00	23.95
2020-21	26.00	21.88	20.98

State Commissions for Women (SCW) are set up by the respective State Governments / Union Territories (UT) and are not subordinate to NCW. They do not function under administrative control of either Ministry of Women and Child Development (MWCD) or NCW. Funds are allocated to the SCWs by the respective States/ UTs.

- (b) The expenditure incurred by NCW vis-a-vis budget allocation shows that funds allocation to the Commission is adequate to meet their requirements.
- (c) No, Sir.
- (d) No such proposal is presently under the consideration of the Government.
- (e) Does not arise.

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